

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 289 of 2013

Dated : 3rd December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. Anand Kr. Srivastva
Mr. Anurag Bansal

Counsel for the Respondent(s): Mr. Sharad Kumar Srivastava, JD

ORDER

The Representative of Respondent no.1 seeks some more time for engaging a Counsel and to file the reply. Accordingly, permission is granted.

Post the matter on **9.1.2014**. In the meantime, the reply to be filed.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/js